

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Order No: 122

Dated: 07.05.2016

Consequent upon the promotions of Senior Assistants and Head Assistants to the posts of Head Assistants, and Section Officers respectively, vide High Court Order No. 18 dated 07.04.2016 in Subordinate Courts of Jammu Province, the following transfers and postings of ministerial staff are hereby made, in the interest of administration:

Section Officers

- 1) Shri Kanwal Jeet Jalotra, Head Assistant/Nazir, Munsiff Court, Bishnah upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Pr. District & Sessions Judge, Udhampur against available vacancy. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 2) Shri Anil Kumar Kotwal, Head Assistant/Accountant, Principal District & Sessions Court, Jammu upon his promotion as Section Officer is transferred and posted as Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Bhaderwah vice Shri Mujeeb Ahmad Tak. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 3) Shri Firdous Ahmad Ganai, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Bhaderwah upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Ramban against newly created post. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 4) Shri Lal Din, Head Assistant/Nazir, 2nd Addl. District & Sessions Court, Jammu upon his promotion as Section Officer is transferred and posted as Section Officer (Records), in the Court of Principal District & Sessions Judge, Jammu against available vacancy. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 5) Shri Bharat Chand, Head Assistant/Nazir, Principal District & Sessions Court, Rajouri upon his promotion as Section Officer is transferred and posted as Section Officer/Reader, in the Court of Special Judge Anti-corruption for CBI cases, Jammu against available vacancy. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 6) Shri Bhagwan Dass, Head Assistant/Nazir, Munsiff Court, Basohli upon his promotion as Section Officer is transferred and posted as Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Kathua against available vacancy. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 7) Shri Ved Parkash, Nazir/Head Assistant, Munsiff Court, Budhal upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Poonch against available vacancy. His promotion

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is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.

- 8) Shri Anil Kumar Puri, Head Assistant/Accountant, Principal District & Sessions Court, Rajouri upon his promotion as Section Officer is transferred and posted as Section Officer/Reader in the Court of 2nd Additional District & Sessions Judge, Jammu against newly created post. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 9) Shri Amar Jeet Singh, Head Assistant/Nazir, Munsiff Court, Bani upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Samba against newly created post. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 10) Ms. Santosh Kumari, Nazir/Head Assistant, Munsiff Court, Kotranka upon her promotion as Section Officer is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge Rajouri against available vacancy. Her promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 11) Shri Roop Chand, Nazir/HA, Sub Judge Court, Surankote upon his promotion as Section Officer is transferred and posted as Section Officer/Reader in the Court of Special Judge Anti-corruption for CBI cases, Jammu vice Ms. Neelam Kumari. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 12) Shri Lokinder Kumar, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Poonch upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Pr. District & Sessions Judge, Reasi against newly created post. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 13) Ms. Ghulam Sugra, Nazir/Head Assistant, Additional District & Sessions Court, Jammu upon her promotion as Section Officer is transferred and posted as Section Officer/Reader in the Court of Additional District Judge (Matrimonial Cases), Jammu against newly created post.
- 14) Shri Saleem Raza, Head Assistant/Nazir, Munsiff Court, Mendhar upon his promotion as Section Officer is transferred and posted as Section Officer/Reader in the Court of 3rd Additional District & Sessions Judge, Jammu against newly created post.
- 15) Shri Mohd Din Sheikh, Section Officer/Reader, Principal District & Sessions Court, Jammu is transferred and posted as Section Officer/Reader in the Court of 1st Additional District & Sessions Judge, Jammu against newly created post.
- 16) Shri Mujeeb Ahmad Tak, Section Officer (Adm.), Principal District & Sessions Court, Bhandarwah is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Kishtwar against newly created post.
- 17) Ms. Neelam Kumari, Section Officer, Special Anti-corruption Court for CBI Cases, Jammu is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Jammu vice Shri Mohd. Din Sheikh.

- 18) Shri Mohan Lal Sharma, Section Officer, Principal District & Sessions Court, Kathua is transferred and posted as Section Officer/Reader in the Court of Additional District & Sessions Judge, Jammu against newly created post.

Head Assistants

- 19) Shri Rattan Lal Pandita, Senior Assistant, Electricity Magistrate Court, Jammu upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Nazir in the Court of Sub Judge, Katra vice Shri Mohd. Hussain. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 20) Shri Swantanter Bhushan Chander, Reader/Senior Assistant, Munsiff Court, Basohli upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Nazir in the Court of Munsiff, Billawer vice Shri Raj Dev Singh. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 21) Shri Satish Singh Slathia, Nazir/Senior Assistant, Munsiff Court, Majalta upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Head record Keeper in the Court of Principal district & Sessions Judge, Poonch against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 22) Shri Randheer Singh, Nazir/Senior Assistant, Forest Court, Jammu upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Nazir in the Court of Pr. District & Sessions Judge, Reasi vice Shri Sham Lal-I. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 23) Shri Narayan Dass, Criminal Clerk/Senior Assistant, PDJ Court, Kishtwar upon his promotion as Head Assistant is transferred and posted as Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Baderwah vice Shri Sibti Raza Razvi. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 24) Shri Kewal Krishan, MACT Ahlimad/Senior Assistant, PDJ Court, Rajouri upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Sub Judge, Jammu against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 25) Ms. Sushma Devi, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Jammu upon her promotion as Head Assistant is transferred and posted as Head Assistant in the Court of Electricity Magistrate, Jammu against newly created post. Her promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 26) Shri Tara Chand, Civil Clerk/Senior Assistant, CJM Court, Rajouri upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Sub Judge, Nowshera vice Shri Darbari Lal. His promotion is granted notionally to the

post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.

- 27) Shri Mohd. Bashir, Reader/Senior Assistant, Sub Judge Court, Katra upon his promotion as Head Assistant is transferred and posted as Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Reasi against newly created post His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 28) Shri Yash Pal-I, Nazir/Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Samba upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Sub Judge, Surankote against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 29) Shri Bashir Ahmad, Reader/Senior Assistant, CJM Court, Udhampur upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Railway Magistrate, Jammu against newly created post. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 30) Shri Abdul Qayoom-II, Nazir/Senior Assistant, CJM Court, Rajouri upon his promotion as Head Assistant is transferred and posted as Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Rajouri vice Shri Onkar Singh. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 31) Shri Jagdish Raj, District Record Keeper/Senior Assistant, Principal District & Sessions Court, Poonch upon his promotion as Head Assistant is transferred and posted as Head Assistant/Head Record Keeper in the same Court vice Shri Mohd. Shafi-I. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 32) Shri Mohd. Ishaq, Reader/Senior Assistant, CJM Court, Rajouri upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Pr. District & Sessions Judge, Poonch vice Shri Mohd. Javed Mir. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 33) Shri Mohd. Sharief, Criminal Clerk/Senior Assistant, PDJ Court, Poonch upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Munsiff, Mendhar against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 34) Shri Jagjit Singh, Reader/Senior Assistant, Sub Judge Court, Surankote upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Munsiff, Budhal against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.



- 35) Shri Mulk Raj, Nazir/Senior Assistant, Munsiff Mobile Magistrate (Traffic) Court, Kathua upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Munsiff, Bani against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 36) Shri Raj Singh, Reader/Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Billawer upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Munsiff, Basohli against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 37) Shri Kewal Krishan-II, Nazir/Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Kathua at present attached with Munsiff Court, Hiranagar upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Accountant in the Court of Principal District & Sessions Judge, Rajouri against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 38) Shri Shakti Kumar Parihar, Civil Clerk/Senior Assistant, PDJ Court, Kishtwar upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Pr. District & Sessions Judge, Bhaderwah vice Shri Makhan Lal. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 39) Shri Raghbir Singh, Civil Clerk/Senior Assistant, PDJ Court, Reasi upon his promotion as Head Assistant is transferred and posted as Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Bhaderwah against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 40) Ms. Sushma Kumari, Reader/Senior Assistant, Munsiff Court, Jammu upon her promotion as Head Assistant is transferred and posted as Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Samba against newly created post. Her promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 41) Shri Arjun Dass, Reader/Senior Assistant, Additional District & Sessions Court, Jammu upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Accountant in the Court of Pr. District & Sessions Judge, Kishtwar against newly created post. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 42) Shri Nishi Kant Jalotra, Nazir/Reader/Senior Assistant, Additional District & Sessions Court, Udhampur upon his promotion as Head Assistant is transferred and posted as Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Ramban against newly created post. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 43) Shri Rajesh Kumar Kotwal, Reader/Senior Assistant, Additional District Court (Matrimonial Cases), Jammu upon his promotion as Head Assistant is transferred

and posted as Head Assistant/Nazir in the Court of 2nd Additional District & Sessions Judge, Jammu against available vacancy.

- 44) Shri Rajesh Dutt, Senior Assistant, Sub Judge Court, Katra upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Passenger Tax Jammu, against newly created post.
- 45) Shri Mohammad Hussain, Head Assistant/Nazir, Sub Judge Court, Katra is transferred and posted as such in the Court of City Judge, Jammu against newly created post.
- 46) Shri Raj Dev Singh, Nazir/Head Assistant, Munsiff Court, Billawar is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Shri Kewal Krishan Padha
- 47) Shri Kewal Krishan Padha, Nazir/Head Assistant, Principal District & Sessions Court, Jammu is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Kathua vice Shri Romesh Chander.
- 48) Shri Sham Lal-I Head Assistant/Nazir, Principal District & Sessions Court, Reasi is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri against available vacancy.
- 49) Shri Sibti Raza Razvi, Head Assistant/Accountant, Pr. District & Sessions Court, Bhaderwah is transferred and posted as Nazir/ Head Assistant in the Court of Chief Judicial Magistrate, Jammu vice Shri Subash Chander Gupta.
- 50) Shri Subash Chander Gupta, Nazir/Head Assistant, Chief Judicial Magistrate, Court, Jammu is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Jammu vice Shri Rama Jyoti.
- 51) Shri Rama Jyoti, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Jammu is transferred and posted as Nazir/Head Assistant in the Court of Munsiff, Kalakote vice Shri Madan Lal-II.
- 52) Shri Madan Lal-II, Nazir/Head Assistant, Munsiff Court, Kalakote is transferred and posted as such in the Court of Municipal Magistrate, Jammu against newly created post.
- 53) Shir Darbari Lal, Nazir/Head Assistant, Sub Judge Court Nowshera, is transferred and posted as such in the Court of Excise Magistrate Jammu against newly created post.
- 54) Shir Onkar Singh, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Rajouri is transferred and posted as Nazir/Head Assistant in the Court of Special Mobile Magistrate (Traffic) Jammu, against newly created post.
- 55) Shri Mohd. Shafi-I, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Poonch is transferred and posted as Head Assistant/Nazir in the Court of Munsiff, Kotranka against available vacancy.
- 56) Shri Mohd Javed Mir, Nazir/Head Assistant, Principal District & Sessions Court, Poonch is transferred and posted as such in the court of Munsiff Mahore vice Shri Sham Lal – II.

- 57) Shri Sham Lal-II, Head Assistnat/Nazir, Munsiff Court, Mahore is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Udhampur vice Shri Saif Ali.
- 58) Shri Saif Ali, Head Assistant/Head Record Keeper, PDJ Court Udhampur, is transferred and posted as Head Assistant/Nazir in the Court of Additional District & Sessions Judge, Jammu against available vacancy.
- 59) Shri Romesh Chander, Head Assistant/Accountant, Principal District & Sessions Court, Kathua is transferred and posted as Nazir/ Head Assistant in the Court of Munsiff, Hiranagar vice Ms. Chanchal Gupta.
- 60) Ms. Chanchal Gupta, Head Assistant/Nazir, Munsiff Court Hiranagar is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Kathua vice Shri Gafoor Ali.
- 61) Shri Gafoor Ali, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Kathua is transferred and posted as Head Assistant/Nazir in the Court of Munsiff Bishnah against available vacancy.
- 62) Shri Makhan Lal, Head Assistnat/Nazir, Principal District & Sessions Court, Baderwah is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Udhampur vice Ms. Pamma Kumari Bhat.
- 63) Ms. Pamma Kumari Bhat, Accountant/Head Assistant, Principal District & Sessions Court Udhampur, is transferred and posted as Civil Ahlimad/Head Assistant in the Court of 3rd Additional District Judge (TADA/POTA), Jammu vice Shri Mukhtar Hussain.
- 64) Shir Mukhtar Hussain, Reader-cum Civil Ahlimad/Head Assistant, 3rd Additional District Court (TADA/POTA) Jammu, is transferred and posted as Reader/Head Assistant in the Court of Chief Judicial Magistrate, Jammu against newly created post.

Senior Assistants

- 65) Shri Sudershan Singh, Senior Assistant/Nazir, Sub Judge Court, Jammu is transferred and posted as such in the Court of 1st Additional Munsiff (Forest Court), Jammu against available vacancy.
- 66) Shri Mohd. Shabir, MACT Ahlimad/Senior Assistant, Principal District & Sessions Court, Poonch is transferred and posted as Reader/Senior Assistant in the Court of Special Mobile Magistrate, Rajouri vice Shri Mohd. Ashraf.
- 67) Shri Mohd. Ashraf, Reader/Senior Assistant, Special Mobile Magistrate Court, Rajouri is transferred and posted as Nazir/Senior Assistant in the Court of Chief Judicial Magistrate, Rajouri against available vacancy.
- 68) Shri Bhushan Lal Verma, Senior Assistant/Reader, 1st Addl. District & Sessions Court, Jammu is transferred and posted as Senior Assistant/Criminal Clerk in the Court of Principal District & Sessions Judge, Poonch against available vacancy.
- 69) Shri Ulfat Hussain, Reader/Senior Assistant, Munsiff Court, Mendhar and Shri Mohd. Tayob, Nazir/Senior Assistant Additional Special Mobile Magistrate Court, Surankote are directed to swap their places of postings.

- 70) Shri Ajit Kumar Raina, Reader/Senior Assistant, Principal District & Sessions Court, Kishtwar is transferred and posted as Nazir/Senior Assistant in the Court of Sub Registrar Jammu Vice Ms. Prem Lata.
- 71) Ms. Prem Lata, Nazir/Senior Assistant, Sub Registrar Court, Jammu is transferred and posted as Reader/Senior Assistant in the Court of Additional District Judge (Bank Cases) Jammu vice Ms. Babita Raina.
- 72) Ms. Babita Raina, Reader/Senior Assistant, Additional District Court (Bank Cases) Jammu is transferred and posted as such in the Court of 3rd Additional Munsiff Jammu vice Shri Kuldeep Kumar.
- 73) Shri Ashok Kumar-IV, Nazir/Senior Assistant, City Judge Court, Jammu is transferred and posted as Senior Assistant in the Court of Sub Judge, Katra against available vacancy.
- 74) Shri Suresh Kumar, Criminal Clerk/ Senior Assistant, Principal District & Sessions Court, Samba is transferred and posted as Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate, Billawar vice Shri Anil Kumar Padha.
- 75) Shri Anil Kumar Padha, Nazir/Senior Assistant, Additional Special Mobile Magistrate Court, Billawar at present attached with the office of District Magistrate, Kathua is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Samba vice Shri Suresh Kumar.
- 76) Shri Kewal Krishan, Criminal Clerk/Senior Assistant, Additional District & Sessions Court, Kathua is transferred and posted as Reader/Senior Assistant in the Court of Munsiff, Samba vice Shri Rattan Singh.
- 77) Shri Rattan Singh, Reader/Senior Assistant, Munsiff Court, Samba is transferred and posted as Civil Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Jammu vice Shri Ajay Prabhakar.
- 78) Shri Ajay Prabhakar, Civil Clerk/Senior Assistant, Additional District & Sessions Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Samba vice Ms. Rekha Rani.
- 79) Ms. Rekha Rani, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Samba is transferred and posted as Criminal Clerk/ Senior Assistant in the Court of 1st Additional District & Sessions Judge, Jammu vice Shri Shiv Lal.
- 80) Shri Trilok Chand, Nazir/ Senior Assistant, Chief Judicial Magistrate Court, Kathua is transferred and posted as Reader/Senior Assistant in the Court of Munsiff, Majalga against available vacancy.
- 81) Shri Joginder Lal, Typist/Senior Assistant, Principal District & Sessions Court, Kathua is transferred and posted as Nazir/Senior Assistant in the Court of Chief Judicial Magistrate, Kathua vice Shri Trilok Chand.
- 82) Shri Harnam Singh, Senior Assistant/Reader, Principal District & Sessions Court, Ramban is transferred and posted as Senior Assistant/Nazir in the Court of Munsiff, Thatri vice Shri Sanjay Kumar.

- 83) Shri Sanjay Kumar, Nazir/Senior Assistant, Munsiff Court, Thatri is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Bhaderwah vice Ms. Vinita Kotwal.
- 84) Ms. Vinita Kotwal, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Bhaderwah is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Ramban vice Shri Kaka Ram.
- 85) Shri Kaka Ram, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Ramban is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Munsiff, Udhampur vice Shri Sat Paul-III.
- 86) Shri Sat Paul-III, Nazir/Reader/Senior Assistant, Munsiff Court, Udhampur is transferred and posted as Nazir/Senior Assistant in the Court of Chief Judicial Magistrate, Udhampur vice Shri Daleep Kumar.
- 87) Shri Daleep Kumar, Nazir/Senior Assistant, Chief Judicial Magistrate Court, Udhampur is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Jammu against available vacancy.
- 88) Shri Mohan Lal, Criminal Clerk/Senior Assistant, Additional District & Sessions Court, Jammu is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Reasi against available vacancy.
- 89) Shri Vijay Kumar, Reader/Senior Assistant, 2nd Additional Munsiff Court, Jammu is transferred and posted as Nazir/Senior Assistant in the Court of Special Mobile Magistrate, Kathua against available vacancy.
- 90) Shri Kuldeep Kumar, Reader/Senior Assistant, 3rd Additional Munsiff Court, Jammu is transferred and posted as Senior Assistant/ Reader in the Court of Munsiff, Basohli against available vacancy.
- 91) Shri Suraj Kumar, Criminal Clerk/Senior Assistant, 3rd Additional District Court (TADA/POTA), Jammu and Shri Dewan Chand, Nazir/Reader, Principal District & Sessions Court, Samba are directed to swap their places of postings.
- 92) Shri Shiv Lal, Criminal Clerk/Senior Assistant, 1st Addl. District & Sessions Court, Jammu is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Munsiff, Kathua vice Shri Jagdish Kumar.
- 93) Shri Jagdish Kumar, Nazir/Reader/Senior Assistant Munsiff Court, Kathua is transferred and posted as Reader/Senior Assistant in the Court of Additional Special Mobile Magistrate, Billawar against available vacancy.
- 94) Shri Ram Pal, Reader/Senior Assistant, Sub Judge Court, Jammu and Shri Mohd. Ashraf Malik, Senior Assistant/Nazir/Reader, Additional Munsiff Court, Samba are directed to swap their places of postings.
- 95) Ms. Jyoti Rama, Senior Assistant/Criminal Clerk, Additional District Court (Anti-corruption), Jammu and Ms. Ambika Slathia, Nazir/Senior Assistant, Munsiff Court, Samba are directed to swap their places of postings.
- 96) Shri Parshotam Lal, Reader/Senior Assistant, 2nd Additional District & Sessions Court, Jammu is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Sub Judge, Katra vice Shri Brij Lal.

- 97) Shri Brj Lal, Criminal Clerk/Senior Assistant, Sub Judge Court, Katra is transferred and posted as such in the Court of Principal District & Sessions Judge, Kishtwar against available vacancy.
- 98) Shri Pawan Kumar-II, Nazir/Senior Assistant, Munsiff Court, Jammu is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Additional District & Sessions Judge, Udhampur against available vacancy.
- 99) Shri Kesar Chand, Reader/Senior Assistant, Sub Judge Court, Baderwah is transferred and posted as Nazir/Senior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Doda vice Shri Yash Paul Sharma.
- 100) Shri Yash Paul Sharma, Nazir/Senior Assistant, Munsiff Mobile Magistrate (Traffic) Court, Doda is transferred and posted as Misc. Clerk/Senior Assistant in the Court of Principal District & Sessions Judge Udhampur, vice Shri Sunil Kumar Wangoo.
- 101) Shri Sunil Kumar Wangoo, Misc.Clerk/Senior Assistant, Principal District & Sessions Court, Udhampur is transferred and posted as Senior Assistant/Criminal Clerk in the Court of Chief Judicial Magistrate Jammu vice Shri Ashutosh Parbhakar.
- 102) Shri Tek Chand, Reader/Senior Assistant, Chief Judicial Magistrate Court, Doda is transferred and posted as Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate, Doda vice Shri Jugal Kishore.
- 103) Shri Jugal Kishore, Senior Assistant/Nazir, Additional Special Magistrate Court, Doda is transferred and posted as Reader/Senior Assistant in the Court of Chief Judicial Magistrate Udhampur against available vacancy.
- 104) Shri Romesh Kumar-III, Additional Reader/Senior Assistant, Principal District & Sessions Court, Jammu is transferred and posted as Nazir/ Reader/ Senior Assistant in the Court of Additional District & Sessions Judge, Kathua against available vacancy.
- 105) Shri Bal Krishan-II, Criminal Clerk/Senior Assistant, Sub Judge/CJM Court Udhampur and Shri Ramesh Chander, Reader/Senior Assistant, Munsiff Court Mahore are directed to swap their places of postings
- 106) Shri Azam Khan, Nazir/ Senior Assistant, 2nd Addl. Munsiff Court, Jammu is transferred and posted as Civil Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Jammu vice Shri Shub Kumar.
- 107) Shri Shub Kumar, Civil Clerk/Senior Assistant, Chief Judicial Magistrate Court, Jammu is transferred and posted Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate, Samba against available vacancy.
- 108) Ms Anita Devi-II, Reader/Senior Assistant, Additional District & Sessions Court, Doda is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Baderwah vice Shri Jagdev Kumar Sharma.
- 109) Shri Jagdev Kumar Sharma, Senior Assistant/Criminal Clerk, Principal District and Sessions Court Baderwah is transferred and posted as such in the Court of Additional District & Sessions Judge, Udhampur vice Shri Harvind Salgotra

- 110) Shri Harvind Salgotra, Criminal Clerk/Senior Assistant, Additional District & Sessions Court Udhampur is transferred and posted as Civil Clerk/Senior Assistant in the Court of Additional District & Sessions Judge Rajouri, vice Darshan Kumar.
- 111) Shri Darshan Kumar, Civil Clerk/Senior Assistant Additional District & Sessions Court Rajouri is transferred and posted as Additional Reader/Senior Assistant in the Court of Principal District & Sessions Court Jammu vice Shri Romesh Kumar-III .
- 112) Shri Absar Iqbal Goni, Nazir/Senior Assistant, Additional Special Mobile Magistrate, Munsiff Court R.S Pura and Shri Sunil Kumar-II, District Record Keeper/Senior Assistant, Principal District & Sessions Court Udhampur are directed to Swap their places of postings.
- 113) Shri Sunil Kumar Kotwal, Criminal Clerk/Senior Assistant, Additional District & Sessions Court Doda and Shri Imtiyaz Ahmad Wani MACT Ahlimad/Senior Assistant, Principal District & Sessions Court Baderwah are directed to swap their places of postings.
- 114) Shri Raman Kumar Khajuria, Nazir/Reader/Senior Assistant, Additional Anticorruption Court Jammu and Shri Rajan Sadhotra, Criminal Clerk/Senior Assistant, Principal District & Sessions Court Udhampur are directed to swap their places of postings.
- 115) Ms. Tripta Devi, MACT Ahlimad/Senior Assistant, Principal District & Sessions Court Kathua and Shri Dhiraj Sharma, Reader/Senior Assistant, Special Mobile Magistrate Court, Kathua are directed to swap their places of postings.
- 116) Shri Ranjeet Parihar, Nazir/Senior Assistant, Munsiff Court, Majalta and Shri Sudesh Kumar-II, Nazir/Senior Assistant, Chief Judicial Magistrate Court, Ramban are directed to swap their places of postings.
- 117) Shri Subhash Chander-II, Nazir/Senior Assistant, Additional District Court (Bank Cases) Jammu, and Shri Vivek Kumar, Senior Assistant/Nazir/Reader, Munsiff Court Reasi are directed to swap their places of postings.
- 118) Shri Bagh Hussain, Senior Assistant/Reader, Munsiff Court Kalakote is transferred and posted as Nazir/Senior Assistant in the court of Munsiff, Thanamaandi against available vacancy.
- 119) Shri Murtaza Tariq, Reader/Senior Assistant, Munsiff Court, Thanamandi is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Rajouri vice Shri Gurmeh Chander.
- 120) Shri Gurmeh Chander, Criminal Clerk/Senior Assistant, Chief Judicial Magistrate Court, Rajouri is transferred and posted as Reader/Senior Assistant in the Court of 2nd Additional Munsiff, Jammu vice Shri Vijay Kumar.
- 121) Shri Ashutosh Parbhkar, Criminal Clerk/Senior Assistant, Chief Judicial Magistrate Court Jammu is transferred and posted as Reader/Senior Assistant in the court of Sub Judge Katra against available vacancy.
- 122) Shri Naveen Singh, Criminal Clerk/Senior Assistant, Sub Judge Court Jammu is transferred and posted as Nazir/Senior Assistant in the Court of Munsiff Mobile Magistrate (Traffic) Kathua against available vacancy.

- 123) Shri Rehmat Ali, Senior Assistant/Nazir, Municipal Magistrate Court, Jammu is transferred and posted as such in the Court of Munsiff, Jammu vice Shri Pawan Kumar-II.
- 124) Shri Vijay Rattan, Senior Assistant/Nazir, Excise Magistrate Court, Jammu is transferred and posted as Reader/Senior Assistant in the Court of Special Judge Anti-corruption, Jammu vice Shri Ashwani Kumar-I.
- 125) Shri Ashwani Kumar-I, Reader/Senior Assistant, Special Anti-corruption Court, Jammu is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Samba vice Shri Muzaffar Syed.
- 126) Shri Muzaffar Syed, Reader/Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Samba is transferred and posted as Nazir/Senior Assistant in the Court of Additional Mobile Magistrate (Traffic), Jammu vice Shri Vinod Kumar.
- 127) Shri Vinod Kumar, Nazir/Senior Assistant, Additional Mobile Magistrate (Traffic) Court, Jammu is transferred and posted as such in the Court of 2nd Additional Munsiff, Jammu vice Shri Azam Khan.
- 128) Shri Deepak Sharma, Nazir/Senior Assistant, Railway Court, Jammu is transferred and posted as Senior Assistant/Criminal Clerk in the Court of 2nd Additional District & Sessions Judge, Jammu vice Shri Sunit Thakur.
- 129) Shri Sunit Thakur, Senior Assistant/Criminal Clerk, 2nd Additional District & Sessions Court, Jammu is transferred and posted as Senior Assistant/MACT Ahlimad in the Court of Principal District & Sessions Judge, Udhampur vice Shri Pran Nath.
- 130) Shri Mohd Farooq, Nazir /Senior Assistant, Special Mobile Magistrate (Traffic) Court Jammu is transferred and posted as Reader/Senior Assistant in the Court of Munsiff, Jammu against available vacancy.
- 131) Shri Chain Singh Nazir/Senior Assistant, Passenger Tax Court, Jammu is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Additional District & Sessions Judge Kathua vice Shri Kewal Krishan.
- 132) Shri Pran Nath, MACT Ahlimad/Senior Assistant, Principal District & Sessions Court, Udhampur is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Sub Judge Jammu vice Shri Naveen Singh.
- 133) Shri Vivek Kumar Anand, Senior Assistant/District Record Keeper, Principal District & Sessions Court, Rajouri and Shri Naresh Kumar Sharma Reader/Senior Assistant, Sub Judge Court, Nowshera is directed to swap their places of postings.
- 134) Shir Zakir Hussain, Reader/Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Ramban and Shri Ghulam Mustafa, Reader/Senior Assistant Munsiff Court, Banihal are directed to swap their places of postings.
- 135) Shri Romesh Chander-II, Reader/Senior Assistant, Munsiff Mobile Magistrate (Traffic) Court, Rajouri is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Jammu vice Mohan Lal.

Junior Assistants

- 136) Shri Deepak Sharma, Junior Assistant/Civil Clerk, Special Mobile Magistrate (Traffic) Court, Jammu is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Rajouri against available vacancy.
- 137) Ms. Meena Kumari, Receipt & Dispatch Clerk /Junior Assistant, Principal District & Sessions Court Jammu is transferred and posted as Copyist/Junior Assistant in the Court of City Judge, Jammu vice Ms. Ranjna Kumari.
- 138) Ms. Ranjna Kumari, Copyist/Junior Assistant, City Judge Court, Jammu is transferred and posted as such in the Court of 1st Additional District & Sessions Judge Jammu vice Ms. Sarla Kumari.
- 139) Ms. Sarla Kumari Copyist/Junior Assistant, 1st Additional District & Sessions Court, Jammu is transferred and posted as Assistant Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge Jammu against available vacancy.
- 140) Shri Ajay Kumar, Copyist/Junior Assistant, Additional District & Sessions Court (Bank Cases) Jammu and Shri Tahir Iqbal, Criminal Clerk/Junior Assistant Munsiff Court, R.S Pura are directed to swap their places of postings.
- 141) Ms. Sushma Bhan, Civil Clerk/Junior Assistant, Passenger Tax Court, Jammu is transferred and posted as Record Keeper/Junior Assistant in the Court of Railway Magistrate, Jammu vice Shri Vinod Koul.
- 142) Shri Vinod Koul, Record Keeper/Junior Assistant, Railway Court, Jammu is transferred and posted as Civil Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Traffic), Jammu vice Deepak Sharma.
- 143) Shri Harjeet Singh, Junior Assistant/Criminal/Civil Clerk, Munsiff Court, Reasi is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff, Chennai Vice Shri Sanam Nisar Najar
- 144) Shri Sanam Nisar Najar Civil /Junior Assistant, Munsiff Court, Chenani is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Additional Special Mobile Magistrate, Doda against available vacancy.
- 145) Shri Manjeet Singh Copyist/Junior Assistant, Munsiff Mobile Magistrate (Traffic) Court, Udhampur is transferred and posted as such in the Court of Principal District & Sessions Judge Udhampur vice Ravi Kumar.
- 146) Shri Ravi Kumar, Copyist/Junior Assistant, Principal District & Sessions Court, Udhampur is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff, Majalta against available vacancy.
- 147) Shri Yash Paul, Copyist/Junior Assistant, Sub Judge/Chief Judicial Magistrate Court, Reasi is transferred and posted as Civil/Criminal Clerk in the Court of Munsiff, Reasi vice Shri Harjeet Singh.
- 148) Shri Zahoor Alahi Copyist/Junior Assistant, Principal District & Sessions Court, Poonch and Shri Aftar Ahmad Khan, Civil Clerk/Junior Assistant, Sub Judge Court, Surankote are directed to swap their places of postings.

- 149) Shri Faroz-u-din, Criminal Clerk /Junior Assistant, Munsiff Court, Bani and Shri Ajay Kumar Civil Clerk/ Junior Assistant, Munsif Court, Mahanpur are directed to swap their places of postings.

Note: *Note:* a) All the Presiding Officers shall ensure that transferees are relieved within 15 days from the date of issuance of this Order. The Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.
b) Any transfer order issued by a Principal District & Sessions Judge of a district within his district which runs counter to this order shall be deemed to have been superceded by this order wherever applicable.

(By Order)

M. Akhnoor
07.5.2016

(Mohammad Yousuf Akhnoor)
Principal Secretary to
Hon'ble the Chief Justice

No.: 317-402/PSYS

Dated: 07-05-2016.

Copy to:

1. Registrar General, High Court of J&K
2. Registrar Vigilance, High Court of J&K
.....for information.
- 3-12) Pr. District & Sessions Judge, Jammu/Kathua/Udhampur/Reasi/ Poonch/ Rajouri/ Bhaderwah/Kishtwar/Ramban/Samba.
- 13) Special Judge (Anti-Corruption) for CBI Cases, Jammu
- 14) Special Judge (Anti-Corruption). Jammu.
- 15-19) Addl. District & Sessions Judge, Jammu/Rajour/Doda/Udhampur/Kathua.
- 20) Addl. District Judge (Bank Cases) Jammu.
- 21) 1st Addl. District & Sessions Judge, Jammu
- 22) 2nd Addl. District & Sessions Judge, Jammu.
- 23) 3rd Addl. District Judge TADA/POTA, Jammu.
- 24) Addl. District Judge (Matrimonial Cases) Jammu.
- 25-41) CJM/Sub Judge, Jammu/Kathua/Doda/Kishtwar/Samba/ Udhampur/ Nowshera/ Batote /Poonch/ Ramban/ Bhaderwah/Katra/Rajouri/Surankote/Reasi/Ramnagar
- 42) Passenger Tax Magistrate, Jammu.
- 43) Municipal Magistrate, Jammu.
- 44) City Judge, Jammu.
- 45) Excise Magistrate, Jammu.
- 46) District Magistrate, Kathua.
- 47) Railway Magistrate, Jammu.
- 48) Special Mobile Magistrate (Traffic), Jammu.
- 49) All Special Mobile Magistrates (Sub Judges) of Jammu province.
- 50-54) Munsiff Mobile Magistrate (Traffic) Doda/Poonch/Kathua/Rajouri/Udhampur
- 55-78) Munsiff, Jammu/Kathua/ Billawar/Hiranagar/Bishnah/Samba /Banihal/ Ramban/ Mendhar/Thanamandi/Mahore/ Akhnoor/Thathri/Kishtwar/ Chenani/ Basohli/ Gandoh (Bhalessa)/Udhampur/Mahore/R.S. Pora /Mahanpur/Kalakote/ Katra/ Akhnoor/Bhaderwah.
- 79) Sub-Registrar, Jammu.
- 80) Forest Magistrate, (1st Addl. Munsiff), Jammu
- 81) 2nd Addl. Munsiff, Jammu
- 82) 3rd Addl. Munsiff, Jammu.
- 83) Addl. Munsiff, Samba
- 84) 2nd Addl. Munsiff, Samba
- 85) All additional Special Mobile Magistrates (Munsiffs) of Jammu Province
- 86) In-charge N.I.C for uploading in High Court Web site.

.....for information and necessary action.

M. Akhnoor
07.5.2016

Principal Secretary to
Hon'ble the Chief Justice